

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
JABALPUR

O.A.No.834/2002

Hon'ble Sh. Sarveshwar Jha, Member (A)
Hon'ble Sh. Bharat Bhushan, Member (J)

Jabalpur, this the 10th day of November, 2003

Sh. P.N.Singh s/o Sh. R.Singh.. Applicant
r/o 370, Lalmati, Chungichowki
JABALPUR.
(By Advocate: Sh. S.Paul, through SH. V.Tripathi)

Versus

1. Union of India through
its Secretary
Defence Production
New Delhi.
2. Chairman
Ordnance Factories Board
10-A, Shahid Khudiram Bose Marg
Kolkata.
3. The General Manager
Gun Warriage Factory
Jabalpur. .. Respondents

(By Advocate: Sh. S.A.Dharmadhikari)

O R D E R (Oral)

By Sh. Sarveshwar Jha, Member (A):

Heard the learned counsel on both ^{the} sides.

2. It is observed that notice was issued in December, 2002 and despite several adjournments having been granted to the respondents, reply of the respondents has not yet been filed. It has, however, been learnt from the learned counsel for the respondents that to be the matter is reported under serious consideration and of the respondents that they might be filing reply very soon.

3. On perusal of the OA, it is observed that the matter raised by the applicant is not directed against any order or letter of the

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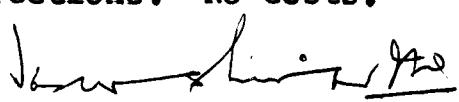


respondents! he has only prayed for, considering his case for promotion as Supervisor Gr.I with direction that if the applicant is found suitable for promotion he should be promoted from the date when the post of Supervisor Gr.I fall vacant in Canteen of GCF.

4. That being the case and also that the respondents are already considering the matter, and also there being no impugned order, we are of the considered view that the appropriate course, at this stage, would be to refer this matter to the respondents to expedite consideration and disposal of the matter by issuing a speaking order to the applicant within a period of two months from the date of receipt of a copy of this order. They are also directed to treat this OA as a representation of the applicant and to consider the same as directed above within the time frame as given above.

5. With this, the OA stands disposed of in terms of the above directions. No costs.


(BHARAT BHUSHAN)
MEMBER (J)


(SARVESHWAR JHA)
MEMBER (A)

/rao/

पृष्ठांकन सं. ओ/व्या.....जलालपुर, दि.....

कानपुर, उत्तर प्रदेश, भारत

(1) डॉ. जलालपुर, उत्तर प्रदेश, भारत

(2) डॉ. जलालपुर, उत्तर प्रदेश, भारत

(3) डॉ. जलालपुर, उत्तर प्रदेश, भारत

(4) डॉ. जलालपुर, उत्तर प्रदेश, भारत

संस्कृत विद्यालय, उत्तर प्रदेश, भारत

संस्कृत विद्यालय, उत्तर प्रदेश, भारत

S. Paul, Adm

S. Dharmashikari, Adm


जलालपुर
17.11.03


जलालपुर
17.11.03